

LAM): (a) and (b). The monuments in the Archaeological area Red Fort, Delhi are preserved by Archaeological Survey of India in their original form as it existed at the time of protection.

(c) and (d). No, Sir. The major portion of the area under British occupation is still with the Ministry of defence. On being handed over, it will be preserved and maintained by Archaeological Survey of India as per the archaeological norms.

(e) and (f). Do not arise.

#### **Water and Air Pollution in States**

6209. SHRI S.B.SIDNAL:  
SHRI THAYIL JOHN ANJALOSE:  
DR. (MRS.) K. S. SOUNDARAM:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number and type of industries causing water and air pollution in Karnataka, Tamil Nadu and Kerala separately;

(b) whether any action has been taken/proposed to be taken against such industries and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS: (SHRI KAMAL NATH): (a) The numbers of major units causing water and air pollution in Karnataka, Tamil Nadu and Kerala are 159, 150 and 102, respectively. These units are mainly from the following categories, namely, Cement, Thermal Power Plants, Iron & Steel, Fertilisers, Zinc Smelter, Copper Smelter, Aluminium Smelter, oil Refinery, Distillery (ie. fermentation), pulp &

paper, Basic Drugs, Dyes and Dye Intermediates Pesticide manufacturing, Petrochemicals, Sugar and Pharmaceuticals. Apart from these large and medium industries, there are clusters of smaller industrial units in these states comprising mainly of tanneries and dyeing units.

(b) and (c). A time bound action plan being implemented by the State Governments requires the polluting units of the above categories to meet the standards by December 31, 1991. A scheme has been initiated to give assistance to clusters of small scale industrial units for setting up common effluent treatment plants.

#### **Facilities for Primary Schools in Haryana Under Operation Black Board**

6210. SHRI RAM SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to State:

(a) whether the Union Government have provided the essential facilities to all the primary schools in Haryana under the Operation Blackboard Scheme;

(b) if not, by when these are likely to be provided;

(c) the number of Single Teacher Schools which have been converted into double teacher schools in Haryana; and

(d) the amount released to the State Government under this scheme during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS: (SHRI RANGARAJAN KUMARAMANGALAM): (a) So far, against a total number of 4849 primary schools, 3869